

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 257 of 2013**

**Dated : 29<sup>th</sup> October, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Powergrid Corporation of India Ltd. ... Appellant(s)**  
**Versus**

**Central Electricity Regulatory Commission & Anr. ....Respondent(s)**

**Counsel for the Appellant (s) : Ms. Swagatika Sahoo**

**ORDER**

***Admit.*** Issue notice to the Respondents returnable on 11.12.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **11.12.2013.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/ak